

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES**

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**LOK SABHA  
UNSTARRED QUESTION NO. 4481  
TO BE ANSWERED ON THE 8<sup>th</sup> JANUARY, 2019**

**Irregularities in Navratna Companies**

**4481. PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the incidents of irregularities, corruption and collusion in Navratna Companies of the country and if so, the details thereof;
- (b) whether the Government has taken any concrete steps to prevent corruption in the prestigious Navratna Companies of the country;
- (c) if so, the details thereof; and
- (d) the details of the companies in which such incidents have been reported and the number of cases in which action has been taken, out of the total cases reported?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) to (d) : The Government has constituted a Group of Officers (GoO) under the chairmanship of Secretary (Coordination), Cabinet Secretariat with (i) Secretary Department of Public Enterprises, (ii) Secretary, Department of Financial Services and (iii) Secretary, Central Vigilance Commission, to scrutinize and take a view on complaints regarding incidents of irregularities, corruption, etc. against Chief Executives/Functional Directors and non-official Directors of Central Public Sector Enterprises (CPSEs) including Navratna CPSEs. If after scrutiny, it is found that there is some substance in the complaint, a view is taken by the Group regarding the nature of the investigation and further action called for, in time-bound manner and an appropriate recommendation is made in this regard. The recommendation of GoO is submitted to the concerned competent/disciplinary authority for further appropriate action. Accordingly, information regarding CPSEs in which such incidents have been reported and number of cases in which action has been taken is not centrally maintained in the Department of Public Enterprises.

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